

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 26th August, 2022

NO. HC.VII-167(Pt.-VIII)/2014/7291/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **3 (three) day** offline programme on "**CIIS 2022: Cybercrime Investigation & Intelligence Summit**" scheduled to be held from **12th to 14th September, 2022** at the Minto Hall (Heritage Building of Bhopal) organised by the State Cyber Police, Bhopal, Madhya Pradesh.

Sl. No	Name and posting of the Officer	Rank	E-mail ID	Mobile No.
1.	Shri Raj Sekhar Duara O/o- The District & Sessions Judge, Darrang, Mangaldoi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	drajsekhar@yahoo.com	8721023265
2.	Shri Hirakjyoti Das O/o- The District & Sessions Judge, Kamrup (M), Guwahati	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	hirakd24@gmail.com	7086386379

Further, the nominated officers are directed to submit a report after completion of the Course.

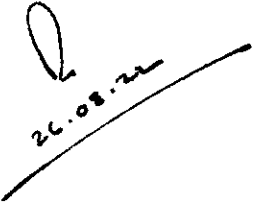
By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/7292-7306/A Dated: 26-08-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.


26.08.22

3. The District & Sessions Judge,
Darrang / Kamrup (M)

(He is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Yogesh Deshmukh, Additional Director General of Police, State Cyber Police, Bhopal, Madhya Pradesh.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Shri Raj Sekhar Duara, Judicial Magistrate, 1st Class, Darrang, Mangaldoi.
9. Shri Hirakjyoti Das, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati.

It is for information that for the aforesaid course the Logistics for participants joining in Bhopal, M.P. will be coordinated by Shri Jayendra Singh Gautam (Mobile No. 9425140292, email: cybercell_trg@mppolice.gov.in) as per TA/DA suitability of participants.

Information kit containing all the details about the event and programme will be sent in due course.

10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadal
26.08.22
REGISTRAR (JUDICIAL)